

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 19827/2025

[Arising out of impugned final judgment and order dated 03-11-2025 in CRMPM No. 2479/2025 passed by the High Court of Himachal Pradesh at Shimla]

VIPIN SINGH

PETITIONER(S)

VERSUS

STATE OF HIMACHAL PRADESH

RESPONDENT(S)

FOR ADMISSION

IA No. 317043/2025 - EXEMPTION FROM FILING O.T.

Date : 27-02-2026 This matter was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Ajay Marwah, AOR
Mr. Ritesh Bhardwaj, Adv.
Mr. Swaroopanad Mishra, Adv.
Mr. Mrigank Bhardwaj, Adv.
Ms. Dhriti Sharma, Adv.
Mr. Rahul Kumar, Adv.

For Respondent(s) :

O R D E R

Heard learned counsel for the petitioner.

2. We record that despite advance notice, there is no representation on behalf of the respondent-State of Himachal Pradesh.

3. Issue notice.

4. List on 23.03.2026.

(POOJA SHARMA)
AR-CUM-PS(KOMAL)
COURT MASTER (NSH)